

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No..27/2012

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company	Bimal Kr.Bazaz & Ors. -Versus- East India Rubber Works Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Jishnu Chowdhury, Adv.
2. Aritra Bose, Adv.
3. A. Agarwalla, Adv.
4. F. Nasim, Adv.

Petitioners

[Signature]
03.11.2017

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite parties.

List on 15/12/2017 for arguments.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)